

[Print](#)**Defective Case Register from 2026-08-04 to 2026-08-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/35118/2026	NIHAL RATH	2026-08-04	Address of op-5 not mentioned
2	D-WP(C)/35354/2026	KUNAL KUMAR SWAIN	2026-08-04	1. Page nos. 26 AND 27 not legible.
3	D-WP(C)/35365/2026	KUNAL KUMAR SWAIN	2026-08-04	. Page no.25 and 26 not legible.
4	D-CRLMC/21743/2026	ANJAN KUMAR BISWAL	2026-08-04	1. Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover.
5	D-ABLAPL/23239/2026	LAXMAN PRADHAN	2026-08-04	1. C.T. case number not correctly furnished in Prayer of the petition.
6	D-CMP/34869/2026	BISHNU PRASAD RATH	2026-08-04	3-AUTHENTICATION FEE IS DEFICIENT.
7	D-WP(C)/34667/2026	JAGABANDHU SAHU	2026-08-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-CRLMC/20380/2026	PRATIK DASH	2026-08-04	C copy of FIR not filed
9	D-CRLMC/22147/2026	SOUBHAGYA KUMAR DASH	2026-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
10	D-BLAPL/23084/2026	SURYAKANTA DWIBEDI	2026-08-04	Page No.11 not legible
11	D-CRLA/21582/2026	JAGAJIBAN PRADHAN	2026-08-04	Period of Delay 39 days delay, Limitation petition not filed.
12	D-CRLMP/23178/2026	RANJAN KUMAR ROUT	2026-08-04	1. C.T.Case No. not furnished in Synopsis and para-1 of the petition.
13	D-CONTC/35036/2026	ADV.	2026-08-04	i) Page mark of synopsis and date chart not mentioned in index.
14	D-WP(C)/35138/2026	TANMAY MISHRA	2026-08-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 and 37 not partial neat.
15	D-CONTC/35012/2026	ADV.	2026-08-04	i) Page mark of synopsis and date chart not mentioned in index.
16	D-CRLMC/22635/2026	ASHOK KUMAR SARANGI	2026-08-04	Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
17	D-WP(C)/35616/2026	ATUL TRIPATHY	2026-08-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-CRLA/18889/2026	SANJAYA NARAYAN SAHOO	2026-08-04	1. Period of Delay 7 days, limitation petition not filed. 2 Name of Informant/relatives/Address / victim to be redacted from annex-1 and kept sealed cover.

19	D-WP(C)/35674/2026	ATUL TRIPATHY	2026-08-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-CRLREV/18885/2026	LAXMAN PRADHAN	2026-08-04	Receipt showing copy on C.G. copy not served.
21	D-WP(C)/35135/2026	LAXMINARAYAN PATEL	2026-08-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-CRLMC/22090/2026	SURESH CHANDRA PRADHAN	2026-08-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Original C.Copy of FIR and C.Copy of order to be filed.Annexure be kept in envelop.
23	D-WP(C)/30072/2026	SUPRITI KAR	2026-08-04	1. Annexure-3 and 4 not properly page marked in Index,as per record.
24	D-CONTC/35016/2026	ADV.	2026-08-04	i) Page mark of synopsis and date chart not furnished in index
25	D-WP(C)/35143/2026	TANMAY MISHRA	2026-08-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 To 61 not neat.
26	D-CONTC/35018/2026	ADV.	2026-08-04	i) page mark of synopsis and date chart not furnished in index.ii) Year of the CONTC. petition in 2nd line of para-8 not correct
27	D-CRLMC/21401/2026	JYOTIRMAYA SAHOO	2026-08-04	1. Paragraph no. not correctly furnished in the petition.
28	D-CRLMC/21397/2026	JYOTIRMAYA SAHOO	2026-08-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for further S.R.
29	D-WP(C)/35565/2026	SATYABRATA SENAPATI	2026-08-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
30	D-WP(C)/35698/2026	PRASANNA KUMAR RATH (1)	2026-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-BLAPL/23124/2026	ALOK KUMAR PANDA	2026-08-04	i) As per notification dtd 05-12-2025 reference certificate not correctly furnished.
32	D-WP(C)/34810/2026	MAHARSHI MOHAPATRA	2026-08-04	1-COURT FEE IS DEFICIENT. Name of petitioner no.4 not correct in CT.D.C. fee of Rs.6/- not paid
33	D-BLAPL/23125/2026	ANIRUDHA DAS	2026-08-04	i) H.C.B.A.M.W.S. of Rs.50/- not paid
34	D-BLAPL/23128/2026	TARA PRASAD MOHAPATRA	2026-08-04	i) As per notification dtd 05-12-2025reference certificate not correctly furnished.ii) G.R. case no. not correctly furnished in para-4 of the petition
35	D-BLAPL/23129/2026	TARA PRASAD MOHAPATRA	2026-08-04	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.

36	D-BLAPL/23139/2026	SANDEEP RAJ PANDA	2026-08-04	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) Name of the Trial court mentioned in prayer of the petition not tally with rejection order
37	D-RPFAM/35410/2026	DR. JANMEJAYA RAY	2026-08-04	good ground not furnished
38	D-BLAPL/23070/2026	KHAGESWAR BEHERA	2026-08-04	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name of petitioners mentioned in C.title not tally with the signature put in V.nama.
39	D-CMP/35120/2026	DIBYA RANJAN BARIK	2026-08-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
40	D-CRLMC/21388/2026	BIJAY KUMAR BEHERA	2026-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
41	D-RPFAM/34879/2026	ANKANN PANDA	2026-08-04	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
42	D-RPFAM/35248/2026	SAILAZA NANDAN DAS	2026-08-04	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
43	D-WP(C)/35714/2026	MAHESWAR MOHANTY	2026-08-04	Page 10 and 14 not neat
44	D-CONTC/35022/2026	ADV.	2026-08-04	i) Page mark of synopsis and date chart not furnished in index.ii) Date of judgement passed in wp(c) not correct in para-5 of the petition.iii) year of the contc petition not correct in 2nd line of para-8.
45	D-CMP/35397/2026	NITYANANDA BEHURIA	2026-08-04	1.Provision of Law be corrected in the Synopsis and Date Chart.2.Averment made under Para-4 at Page No-3 of the Petition be corrected.
46	D-RPFAM/30984/2026	BHUBANESWAR DASH	2026-08-04	1. Period of Delay 32 days
47	D-WP(C)/35569/2026	ANIMA KUMARI DEI	2026-08-04	Synopsis and date chart not mentioned in index.
48	D-WP(C)/35345/2026	JYOTI RANJAN KHUNTIA	2026-08-04	Page 30 not marked.
49	D-BLAPL/23089/2026	SUNIL KUMAR PANDA	2026-08-04	Annexure-2 mentioned in Index not properly furnished in averment.
50	D-CONTC/32586/2026	BASUDEV BARIK	2026-08-04	Annexure-2 not mentioned in averments.Petitioners 7 to 18 not signed Vnama.

51	D- CONTC/33494/2026	SANTOSH KUMAR NANDA	2026-08-04	1. Period of Delay 706 days delay 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
52	D- CONTC/33521/2026	ADV.	2026-08-04	This Petition is Premature one
53	D- CRLMP/16888/2026	SAROJ RANJAN SUBUDHI	2026-08-04	Put UP SR after redacting the name of informant/Victim petition ,V.nama from petitioner and annexures and be kept sealed cover .2 .Correctly not redacted from petition in connection with petitioner name and her address
54	D- CRLMP/22769/2026	SATABDI SAMANTRAY	2026-08-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. annexures be kept in cover
55	D- CRLMP/23177/2026	BIJAYA KUMAR PARIDA 2	2026-08-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D- CRLREV/18787/2026	RADHARAMAN DAS NAYAK	2026-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D- CRLMC/21381/2026	JYOTIRMAYA SAHOO	2026-08-04	1. Copy of Annexure-1 and 2 disclosing the name of Informant/Victim be kept in cover.2. Copy of Charge sheet to be filed
58	D- CRLMP/23170/2026	PRASHANTA KUMAR DAS	2026-08-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
59	D- CRLMC/23262/2026	ANJAN KUMAR BISWAL	2026-08-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Address of the Honble C.J. not correctly furnished in I.A. petition
60	D- CRLMC/21281/2026	ACHYUTANANDA PATTANAIK	2026-08-04	1.Mobile number of the Informant/Victim to be redacted in page no.13.
61	D- BLAPL/23233/2026	BISWARANJAN DALAI	2026-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) T.R. case no. not correctly furnished in page no.17 and 20.ii) Page no. 32 and 33 not legible.
62	D- BLAPL/23226/2026	SABYASACHI MISHRA	2026-08-04	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished
63	D- CRLMC/21238/2026	SURYAKANTA DASH	2026-08-04	C.copy of FIR not filed.
64	D- CRLMC/21449/2026	SOUBHAGYA KUMAR DASH	2026-08-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 not neat. Annexures be kept in cover.
65	D- CRLMC/20394/2026	SARAT CHANDRA MEKAP	2026-08-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Welfare fee of Rs.50/- not paid in V.nama.2. C.Copy of impugned order dated 16.12.2025 vide Annexure-2 to be filed
66	D-ITA/34894/2026	JAGAMOHAN PATTANAIK	2026-08-04	prayer, good ground certificate, being aggrieved , receipt with c copy of order to be filed, FURTHER SR
67	D-BLAPL/19689/2026	BHABANI SANKAR MISHRA	2026-08-04	1. Ann.1 not marked. 2. Page marking of Ann.2 not correct. 3. Page marking of Ann.1 and 2 in Index not correct
68	D-WP(C)/34570/2026	LAGNAJIT PATTNAIK	2026-08-04	.Receipt Showing Serv.copy To ct not Filed.
69	D-CRLMC/20395/2026	ANIMESH SINGH	2026-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Annexures-3,4 and 5 not page marked in Index.3. Annexure-2 not properly page marked in Index.4. Paragraph no. not furnished in both declaration.5. C.Copy of impugned order dated 17.06 2025 vide Annexure-4 to be filed.
70	D-CRLA/18228/2026	HEMANTA KUMAR PANDA	2026-08-04	1 Annexures not mentioned in petition and annexures. 2. Court Fee of Rs 6/-not paid in cause Title. 3. Authentification fee of Rs 9.35 not paid.
71	D-CRLMC/23025/2026	ASHOK KUMAR DAS	2026-08-04	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and Date chart not furnished in Index.
72	D-CRLA/21063/2026	SANTOSH KUMAR MAHANTY	2026-08-04	Name of informant/ victim / relatives / address / college to be redacted from Annex-2 and kept sealed cover.
73	D-CRLA/19532/2026	RAMESH CHANDRA MAHARANA	2026-08-04	Victim/ relative/ School address to be redacted from page -16 and 22 and kept sealed cover.
74	D-BLAPL/23118/2026	AKSHAYA KUMAR SAHOO	2026-08-04	Name of trial court in rej.order not tally with the Synopsis and petition. and S.T. no not mentioned in the rej. order.
75	D-RSA/35777/2026	ASHOK KUMAR SAHOO	2026-08-04	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
76	D-CRLA/20168/2026	SURESH CHANDRA PRADHAN	2026-08-04	Period of Delay 29 days . Limitation petition not filed. Put up SR after redacting the name of informant/ victim/relatives/Address from petition
77	D-WP(C)/34945/2026	BIBHUTI BHUSAN PATTNAYAK	2026-08-04	1. Defect Reg.-Nomenclature arising out of early disposal of CTR case No. 48/ 2015 pending in the Ld. Special Judge (Vigilance) Sambalpur
78	D-BLAPL/23120/2026	PRATYUSHA NAIDU	2026-08-04	1. Date of order in annex.2 of petition para.6 of not tally with index.
79	D-WP(C)/35610/2026	GHANASHYAM DASH	2026-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Paragraph not correctly mentioned in the affidavit.
80	D-CRLA/20697/2026	KARUNAKAR GAYA	2026-08-04	Vernacular certificate not furnished in affidavit petition.
81	D-WP(C)/34191/2026	PRANAYA KISHORE HARICHANDAN	2026-08-04	1. Para 15 and 16 missing. 2. Ann.4 not attested.
82	D-BLAPL/23122/2026	AMITAV TRIPATHY	2026-08-04	Name of the informant with address reflected in the annex.1 be kept in cover
83	D-CRLA/20597/2026	NIRANJAN PANDA	2026-08-04	Vernacular certificate not furnished.
84	D-WP(C)/35146/2026	TANMAY MISHRA	2026-08-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 42 not neat
85	D-WP(C)/34446/2026	TUSHAR KANTA NAYAK	2026-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph declaration not correct. 2. Page marking of Ann.1 in Index not correct.
86	D-CRLMP/21957/2026	AJAYA KUMAR MOHARANA	2026-08-04	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLMC
87	D-WP(C)/34192/2026		2026-08-04	1. Petition not properly filed. Resubmit for SR after compliance.
88	D-WP(C)/34440/2026	AMIT PRASAD BOSE	2026-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Description of Item at Sl.No.3 of Index not correct. 2. Name of father of Pet. not mentioned in CT and V.nama. 3. Age of Deponent left blank in affidavit.
89	D-WP(C)/35606/2026	RAJENDRA KRUSHNA BOSE	2026-08-04	1. OP No. 3 and 4 not properly represented in CT. 2. Occupation of Deponent not mentioned
90	D-CONTC/34952/2026	AMIT PRASAD BOSE	2026-08-04	i) Date of order not correctly furnished in index and book mark under annexure-1.
91	D-CONTC/35007/2026	ADV.	2026-08-04	i) Page mark of synopsis and date chart not mentioned in index.ii) Date of judgment mentioned in para-5 not correct.iii)Year of the CONTC. petition not correctly furnished in the 2nd line of para-8
92	D-CRLMP/22062/2026	RATIKANTA MOHAPATRA	2026-08-04	1 Vernacular certificate not furnished.
93	D-WP(C)/35156/2026	ALOK KUMAR MOHAPATRA	2026-08-04	Page marking not proper.
94	D-CONTC/35181/2026	ADV.	2026-08-04	i) Page nos. 42 43 44 and 45 be deleted which is not necessary.
95	D-WP(C)/34850/2026	RANJAN KUMAR ROUT	2026-08-04	25.II.Names In Capital Letters Of All The Signing Advocates Not Indicated 29.VI.Name Of The Filing Advocate Not In Capital Letters In The Petition